

**NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH**  
**COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
 BENGALURU BENCH, BENGALURU, HELD ON 15.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 169/17, IA 170/17, IA 171/17, IA 172/17 CP No.204/ BB/2017	-	For hearing on IA	241/242	Ficus Pax Pvt. Ltd. & Another Vs Sandeep Wadhwa & Others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. Vachan. H. V & Dhananjay Joshi Petitioners   
 Associates  
 9535649743

2. Mr K G Raghavan  
 Sr Advocate  
 Briefed by Trilegal  
 Ms Anuradha  
 Agnihotri &  
 Ms. Sujanya  
 Sanjay  
 9108880540

Respondents 

Counsel for petitioner is present. Counsel for Respondent is also present.

IA No.169/2017 is taken up today. Heard both sides. Counsels are directed to file brief written submissions in the Registry. I.A. No.169/2017 is listed for orders on 08.01.2018. The main matter is listed on that date. All other applications are also listed on that date.

List it on 08.01.2018.



MEMBER (T)



MEMBER (J)